

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No219
Co.Appeal 26 of 2020

Proceedings under Section 58,59 of Co.act,2013

IN THE MATTER OF:

Mehul I Shah

.....Applicant

V/s

United Phosphorus Ltd & Ors

.....Respondent

Order delivered on ..28/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Narendra Jain, Adv. i/b. Ms. Hetvi Sancheti, Adv.

For the Respondent : Mr. Nrupang Dholakia, Adv. for R-1 & 2

ORDER

Learned Counsel for the applicant Mr. Jain instructed by Ms. Sancheti states that he is not aware that whether order dated 22.08.2022 is complied. Applicant is given last chance to comply the order dated 22.08.2022, within a week. Learned Counsel for respondent nos. 1 and 2 seeks and granted one week time to comply the order.

List for further hearing on 18.11.2022.

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AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)